## Controlling poaching of wild animals

- 851. SHRI BAISHNAB PARIDA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:
- (a) whether Government has devised/worked out a unique system to control poaching of wild animals especially tigers;
  - (b) if so, the details thereof;
- (c) what is the total number of such animals that have been poached from several habitats of such wildlife;
- (d) whether it is proposed to deploy some specialized men/force to control this menace; and
  - (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) The National Tiger Conservation Authority has come out with certain innovative mechanisms such as installation of e-Eye surveillance and use of unmanned aerial vehicles (UAV or Drones) which are going to act as a deterrent against poaching and other illicit activities.

- (c) Details of tiger mortality (due to confirmed poaching, as reported by the States) during last two years, State-wise, are given in Statement (See below).
- (d) and (e) Under the ongoing Centrally Sponsored Scheme of Project Tiger, funding assistance is provided to the tiger reserves for various activities which, *inter alia* includes deployment of Tiger Protection Force which takes care of protection of wild animals including tiger. Besides, Special Tiger Protection Force is operational in four tiger reserves as of now, namely, Tadoba-Andhari (Maharashtra), Pench (Maharashtra), Similipal (Odisha), Bandipur (Karnataka).

## Statement

Details of tiger mortality (due to confirmed poaching, as reported by the States)

during last two years, State-wise

Sl.No.	State	2013	2014
		Poaching	Poaching
1	2	3	4
1.	Andhra Pradesh	0	2
2.	Arunachal Pradesh	0	0

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1	2	3	4
3.	Assam	3	0
4.	Bihar	0	0
5.	Chhattisgarh	0	2
6.	Jharkhand	0	0
7.	Karnataka	3	0
8.	Kerala	2	1
9.	Madhya Pradesh	2	3
10.	Maharashtra	5	3
11.	Mizoram	0	0
12.	Odisha	0	0
13.	Rajasthan	0	0
14.	Tamil Nadu	0	2
15.	Telangana	0	1
16.	Uttar Pradesh	3	0
17.	Uttarakhand	1	0
18.	West Bengal	0	0
	Total	19	14

[RAJYA SABHA]

218 Written Answers to

Unstarred Questions

Note: 37 cases pertaining to the year 2013 and 42 cases pertaining to the year 2014, are under scrutiny, which may or may not be established as tiger mortality due to poaching.

## Demarcation of Eco-Sensitive Zone around Okhla Bird Sanctuary

852. SHRI PRABHAT JHA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has demarcated eco-sensitive zone (ESZ) around the Okhla Bird Sanctuary;
  - (b) if so, the details thereof;

- (c) whether the National Green Tribunal has directed Noida Authority in this regard;
  - (d) if so, the details thereof; and
  - (e) the details of unauthorized constructions in the above ESZ?